		•		_		ì	,	4	T	u	٠,		٠Ī	_	T_		S SI
Total	other than financial creditors and operational creditors)	and Government Dues)	Operational creditors (other than Workmen and Employees	Operational creditors (Government Dues)	Operational creditors (Employees)	Operational creditors (Workmen)	belonging to any class of creditors)	Unsecured financial creditors (other than financial creditors	oelonging to any class of creditors)	becured infancial creditors (other than financial creditors	cremors	creditions of the creditors belonging to any class of	I insported financial and it	secured intancial creditors belonging to any class of creditors		int.	Category of creditor Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Summary of claims received Summary of claims provided Amount of Amou
36		4	-		25		6								claims		<u>(ca) of sub-re</u> Summary
36 12,67,35,747		₹ 5,69,84,088	1,07,418		₹ 62.77.378		₹ 6,33,86,863		_						Amount		a) of sub-regulation (2) of regul
		-	c	Į.	3		ω								No. of	ad	lation 13 the IBE
4,15,76,304		₹ 3,95,78,452	^*	12,14,312			₹ 7,83,540.00							- Company	Amount of	admitted	I (Insolvency Reso
•		ا ر					At .								claims	٤ ۽	lution Process for
		₹	₹ .	,			^I						•••		admitted	claims not	Corporate Perso
8,51,79,443		₹ 1,74,05,636	₹ 1,07,418	₹ 50,63,066		- Carlonia	₹ 626.03 323									Amount of claims Details in under verification Annexure	s) Regulations, 201
9	,	8		6	5	-	4	·	بر	t	<u> </u>					s Details in Annexure	16
																Remarks, if any	Annexure

Naran Edibin CIRADDHA HEALLY & RITHER PHOLOGICA Mari

÷

Liso'vency. Resolution Professional List Rept. No. 1881/184-PUSSO (2017-18/1888)

Ž,

Name of the corporate debiorr Shraddha Health and Fliness Private Limited ; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 20.11.2022

List of secured financial creditors (SFC) belonging to any class of creditors (Amount in \mathfrak{T})

NIL	
II. Total	
	Date of receipt
	Date of receipt Amount claimed
	Amount of claim admitted
	Nature of claim
	Nature Amount covered by security Amount covered of claim Interest States of Calin Interest States S
	nally admitted Amount covered by guarantee
	Whethe ? related party?
	s of voting share in CoC
	Amount of continge nt claim
	Amount of any mutual dues, hat may be set-
	Whethe % of voting share in CoC contings at related party? Amount of Amount of Amount of claim not admitted Amount of claim under verification off
	Amount of claim under verificati on
	Rem arks, if

SHRADDHA HEALTH & FITNESS PVT LTD.

YOGESH GUARTE MY Insolvency Resolution Prefessional IBBI Regn. No. IBBI/1PA-P00349/2017-18/19650

Name of the corporate debtor: Shraddha Health and Fitness Private Limited ; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 20.11.2022

List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)

¥ 5 c l

7.

2.3.11.5.7

HILL

NIL	
2. Date of Amount claimed 2. receipt NIL NIL	
Amount claimed NIL	
	
Amount of claim admitted	
Nature of claim	
Details of claim admitted c of Amount covered by Whether related party? NIL NIL NIL	(Amou
Whether related party?	(Amount in ?)
% of voting share in CoC	
Amount of contingent claim	
Amount of any mutual dues, that may be set- off	
Amount of claim not admitted	
Amount of Amount of claim claim not under verification admitted NIL	
Remarks, if any	

SHRADDHA HEALTH & FITNESS PYT LTD.

Insolvency Resolution Professional IBBI Regn. No. IBBI/IPA-P00349/2017-18/10650

M

l

And Articles

4 X

Name of the corporate debtor: Shraddha Health and Fitness Private Limited ; Date of commencement of CIRP; 28.10.2022; List of creditors as on: 20.11.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

£ .# }

ž

1812 1812

93.

Sunc

		г	-	-	_	_	_	T	-		_	_	_
		28	THE STATE OF THE S	NII	NIL		NII .	ME	NII		- 102	2	St. Name of creditor
		NE.	NE		NII	NIL			-		_		
		NIF	NE			NIL				receipt	Date of	Details o	
		NI	NE	NIL		NI NI					Amount claimed	Details of claim received	
	NE	THE STATE OF THE S	Įį.	NF		MI				admitted	Amount of claim		
	NIL		NII	NIL	Z.F					claim			_
	NE.	F	NI I	NE.	NIL			mucrest	security	covered by covered by	Details of Claim admitted	Defails of all 1	(Amount in ₹)
	NI.	NE		III	N.				guarantee	covered by	admitted		
	N.	NIL	i i	NII	F					Whether			
	IIN I	L NIL	LINE		- N				- Semination Co.C.	% voting			,
TIME		I NIL	INIL							continge	Amount of		
NIL		NI.	NIL L	NIL	-		NC1-OIL		may be	any mutual	Amount of		
NIL L		TIN TIN	NIL L	NIL.						claim not claim	Amount		•
NIL I	TAIL.		Į.	NF			8		under	claim	A		
[a]	NE		NE	NE						any			

Annexure -4

Name of the corporate debior: Shraddha Health and Fitness Private Limited ; Date of commencement of CIRP; 28.10.2022; List of creditors as on: 20.11.2022

:

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in *)

	6	٩	ω.	2			-	Z SI
TOTAL	Sanjeeb Kumar Jha	Diwakar Prasad Sinha	Arun Kumar Bag	Anubha Sinha	Amit Akshay			St. Name of creditor
	10-11-2022	11-11-2022	11-11-2022	11-11-2022	11-11-2022		Date of receipt Amount	Details of claim received
6,33,86,863	2,00,000	5,96,15,930	3.83.540	10,00,040	10 00 646		Amount	im received
2,00,000 7,83,540	2,00,000	3,83,540				admitted	Amount of claim	Date
2.00,000 UNSECURED FINANCIAL DEBT 7,83,540	2,00,000 UNSECURED FINANCIAL DEBT	3,83,340 UNSECURED FINANCIAL DEBT	- UNSECURED FINANCIAL DEBT	UNSECURED FINANCIAL DEBT		- THE PARTY OF THE	Natura of claim	(Amount in ₹)
· NIL	NI.	NIL.	ğ	N.	guarantee	Amount covered by		
· No	YES	ŏ	YES	VER	party?			
25.53 NIL 100.00	NIT.	48.95 N	NIF.		1	% of voting c		
, FF	F	FF	NE		t claim	of mutual dues, ontinge that may be set	mount Am	
· 上	NE .	S E	IF I		ş	mutual dues, that may be set	ount of any	
NIL	N A		NIL			claim not	Amount of	:
6,26,03,323	3 96 14 930	11,06,747	18,80,646			verification	Amount of claim man	
NIT NIT	NE NE	ĮĮ.	NE			вну		i i

SHRADDHA HEALTH & FITNESS PYT-LTD. /mi

YOGESH GUPTH ' Insolvency Resolution Professional UBBI Regn. No. IBBI/1PA-P00349/2017-18/10650

i nevu !

¤.

(A

Name of the corporate debtor: Shraddha Health and Fitness Private Limited; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 20.11.2022

List of operational creditors (Workmen) (Amount in?)

	,	_	_	_	_			<u>.</u>		_	. 1
		L		w	,	١	_				<u>z</u>
				_				ve, if any	representati	macromus	No such control
•		Lotal		VIII.	T. C.		NIT			- 77	THE OF WOLKING
			NIL		NII	NIL			- dans	Date of receipt	Details of claim received
			NIL	TILL	MIL	INIL				Amount claims	m received
			NII.	NIL		NIL		admitted	Amount of claim Nature of		
		ME		NIL	TATE:	N		claim ~	Nature of	Demma of C	Dataile of a
		TIM		NIL	MIT.		narty"	related	Whether	или напите	
		NIL		NII.	NIL	присарие	annilla H	C C C	% voting share in	Demais of Chain admitted (Provissionally)	
		NIL.	MILL	MITT	NIL				contingent claim	Amount of	
			NIL		VII	set-off	шат шау ре	mutual dues,	mutual dura	Amount of and	
	F		NE .	MIL			verification	cisim under	10 Junount		
	NIL		VII.	NIL			admitted	claim not any	Amount of R		
	ľ	١	1	F				цy	temarks,		

Name of the corporate debtor: Shraddha Health and Fitness Private Limited; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 20.11.2022

List of operational creditors (Employees) (Amount in?)

		ſ	т.				22	1			5	- 1		16	15	L	L		┸		ē	9	00	[-	٥	J	L	L	, ,	.].	-]-		No.	; <u>5</u> 2	
			L			NI								NIF.	_	I	NE				NII.		NI.	NIL	NEL	NH	NE.	I P		NE	ve, if any	representati	authorised	Name of	
		TOTAL	Vikash Kumar	CESIA NUILE	Surity K.	Suraidey Kumar Das	Sunii Tirkey	dulna		Sneela Devi (w/o Lt. Amarjeet Ram)					Pummy Kumari	Priti Kujur	Pratik Kumar	Nilima Guria	Manish Kumar	IVIBICSOWAL BEGIN	Accustom Smyll	Kimdan Girot	Khristina Kullu	Jeevan Thana	Cheena Devi	Aryan	Anubha Sinha	Anjan Kumar Vishwakarma	Amit Akshay	Ajit Singh				Name of employee	
			10-11-2022	10-11-2022	10-11-012	10 11 2022	10-11-2022	10-11-2022	10-11-2022	11-11-2022	10-11-2022	10-11-2022	10-11-2022	10-11-2022	10 11 2000	10-11-2022	11-11-2022	10-11-2022	10-11-2022	10-11-2022	10-11-2022	10-11-2022	10-11-2022	10 11 2022	10-11-2022	10-11-2022	11-11-2022	10-11-2022	11-11-2022	11-11-2022		or iccopt	- 11	Details of claim received	
	62,77,378	0,000	2000	15,000	11,000	7,000	000,71	17 500	1.80.000	31 434	96.955	12.000	15,000	12,000	6,000	23,491	0,000	7000	45,000	14 000	10,000	1,03,271	33,306	2,500	12,633	20,00,029	79 06 070	100,10,4	77 57 037	1 05 222	,	Amount cualmed	A	received	
i	12,14,312	,000 000	0,000	15 000	000 11	7,000	17,500	1,80,000	1 00 000	21 424	06055	12 000	15 000	12,000	6,000	23,491	6,000	43,094	14,000	14,000	000 01	_		2,500	12,655		4,46,883		1,05,223		нашинед		Detai		
							-							•									•			ŀ		-			claim	Nature of	Details of claim admitted (Provessionally)	(Sur amount)	
		NO	NO				NO	70		2								NO NO		l			1		i				Š	72		Whether	ted (Provessi	3	4
		NIL	T.	F			NIL	NIL	P		NE	F	NE			E .	É	É	戶	NE.	Ī		NIII			NE.	N.	F	NIE	applicable	CoC, if	% of voting share in	onally)		
			.								 - -							.]		•							.				·	₽.	Amount of		
	-								.							-											-		- 1	on .	that may be set	mutusi dues	Amount of an		
50,63,066	,				<u>.</u>	,					.	.				ļ. ļ.					.		•		28,06,029		22,57,037				Verification		7		
			<u> </u>			•	<u> </u>								•											 -				ранитина		Amount of			
																															апу	Amount of Remarks, if			

SHRADDHA HEALTH & FITNESS PVT. LTD.

m

YOGESH GUPTH Insolvency Resolution Professional IBB1 Regn. No. IBB1/IPA-P00349/2017-18/10650

Name of the corporate debtorr Shruddha Health and Fitness Private Limited; Date of commencement of CIRP; 28, 10, 2022; List of creditors as on: 20.11.2022

	Γ				_		Γ		_	_	_	.		Š, št
					Provident Fund						and the second	Denartment		Details of Claimant
		Total			Fund Commissioner	Regional Provident					Coverzinent			Claimant
	_									receipt	Date of		received	Details of claim
	1,07,418	4		1,07,418						claimed	Amount		×	. B
				ì				^		Provisionally	Amount Admitted			
Annexure -8				Unsecured							Nature of			List of open
	<u> </u>						interest	security		ALL DOMEST			# C.	List of operational creditors (Government dues)
									Southern DA					overnment dues)
							Party		related	Whether				
						appucause	CeC, II		attane in	% of voting	-			
	,									claim		contingent	Ашоции ог	
						be set-off	that may		dues,	mutua.		of any	Amount	
;									admitted	Box		of claim	Amount	
072.1206	107418		1,07,418					_		verification		chaim ander	Атоппа об	
									•		į	an i	Remarks, if	

Name of the corporate debtor: Shraddha Health and Fitness Private Limited ; Date of commencement of CIRP: 28.10.2022; List of creditors as on: 20.11.2022 List of operational creditors (Other than Workmen and Employees and Government Dues)

				ŀ	4	3	2	_			1			- 1	ξ <u>ξ</u>
			TOTAL	Vate Pittited		FRIDGE POINT	TOTO TOTO	ALTUS FITNESS SOLUTION 11 11 2022		A.K. IELECOM					SL Name of creditor
				08-11-2022	7707	11-11-2022	7707-11-11			11-11-2022			receipt	Date of	Detail
		5,09,84,088		5.61.61.480	0,19,264		1,73,856		#J,700	20 488				Date of Amount claimed	Details of claim received
	200,00,000	3.95.78.457	1 754,01,000	3 05 79 757								aummen	Amount of claim Nature of claim	Amount of Jai	
			1,70,70,404 KENIAL INCOME	10000	SUPPLY/SERVICES	SUPPLY/SERVICES			SUPPLY/SERVICES	•				aumitica (r rovisionally)	Details of claim
			•						•	interest	security guarantee party? CoC	covered by	Amount	auminen (L.L.	o Latinba
						•					guarantee	covered by	Amount Whethe % of v	ovisionally)	
		L	3	Ö	L			20			party?	r related	Whethe		
		Ē		¥;	E	Í -		Z			င္ပ	share in	% of voting		
				_					L				ngent	Amount of	
			ŀ			•		•	ини пову	4	dues.	mufmel	of one	Amount	
					-		 -				- Control	CTATILL HOL	To muotant or	A	
1,74,05,636	1,00,83,028	1 6 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2	6,19,264	1,7,0,00	172 956		29,488				Уегисацоп	claim under any	Amount of Remarks, if		
												апу	Remarks, if		

SHRADDHA HEALTH & FITNESS PVT. LTD.

Jan

YOCKSH CUPTHY YOU YOU IN SUPPTHY INSOlvency Resolution Professional 1881 Regn. No. 1881 / 194-900349/2017-18/10650

Name of the corporate debtor: Shraddha Health and Fitness Private Limited; Date of commencement of CTRP: 28,10,2022; List of creditors as on: 20,11,2022

List of other creditors (Other than financial creditors and operational creditors) (Amount in?)

Name of credito

3 H 5

7.

Details of claim received

Date of receipt Amount claimer Amount of claim admitted Nature of claim ils of claim admitted (Provisionally)

(Amount covered by Amount covered by eccurity interest guarantee Whether related party? Amount of any Amount of claim mutual dues, that not admitted may be set- off

Amount of claim under verificati on

Remarks, if any

7. V

SHRADDHA HEALTH & PHINESS PVT. LTD.

teghn

YOCESH GUPTA Insolvency Resolution Professional IBBI Regn. No. IBBI/IPA-P00349/2017-18/10650

:: •